

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**M.A.No. 154 2017 (SZ)
in
Review Application No. 11 of 2017
In
Appeal No. 133 of 2016 (SZ)**

Appellant(s)

Pattencheru Enviro Tech Limited,
Rep. by its Whole Time Director,
Mr. B.V. Ramanamurthy,
Patancheru.

Respondent(s)

Vs. Telangana State Pollution Control
Board, Rep. by its
Member Secretary, Medak District
and another

Legal Practitioners for Appellant(s)

M/s. V. Lakshmikumaran,
Sridharan, R. Parthasarathy,
Raghavan Ramabadran,
V. Panchanathan, Varun Chablani,
Sweta Giridar, Sai Prashanth,
Sumitha Krishnan, Santhana Gopalan,
G.Swarupa and A. Lawrence.

Legal Practitioners for Respondents

Mr.T. Sai Krishnan for R1 and R2

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Note of the Registry	Orders of the Tribunal
Order No. 1	<p data-bbox="521 432 862 473">Date: 9th October, 2017</p> <p data-bbox="573 545 1084 585">Arguments heard. Orders reserved.</p> <p data-bbox="938 693 1382 768">.....J.M. (Justice M.S. Nambiar)</p> <p data-bbox="938 881 1382 970">.....E.M. (Shri P.S.Rao)</p>

